

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019.**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula Print
And Pack Pvt. Ltd.**

SECTION 9 OF IBC CODE, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Neha Mathen, Mr. Shailendra Singh, Ms. Muskaan Garg, Mr. Ashok Kriplani, Advocates for the Petitioner Mr. Kunal Tandon, Ms. Richa, Mr. Sanjeev Panda, Mr. Itender Pal Singh, Member of Suspended Board, Advocates for the Respondent			
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ORDER

CA 1434/2019 filed in CP IB- 1138/2018: The applicant has prayed for a direction to the Resolution Professional ^{for} treating him as Secured Financial Creditor. The counsel for the Resolution Professional caused appearance and submitted that a decision has already been taken in the 14th COC meeting held on 2nd November, 2019 whereby the applicant is treated as Secured Financial Creditor. In view of ~~the~~ the confirmation given by the counsel for the RP, the application has become infructuous and the same is dismissed as not pressed.

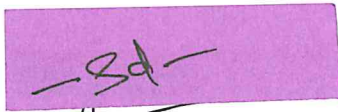
CA 1512/2019 filed in IB 1138/2018: RP along with the counsel is present. Counsel for the Resolution Applicant is present. The counsel for the RP

[Dilshad]


submitted that Income Tax Department has not filed any claim and, therefore, there is no requirement to issue notice to the I.T. Department.

At this stage, the counsel for the one of the Suspended Director, Sh. Itender Pal Singh caused appearance and prayed for a direction to the counsel for the Resolution Applicant to provide a copy of the application. The counsel for the Resolution Professional is directed to provide a copy of the application No. CA 1512/2019.

Matter is posted for making final submissions. Put up on 16th January, 2020.



(L.N. Gupta)
Member (T)



(Ch. Mohd. Sharief Tariq)
Member (J)